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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 56/58-59/NCLT/AHM/2016 (New)  
Co. Appeal. No. 5/58-59/CLB/MB/2014 (Old)**

Coram:

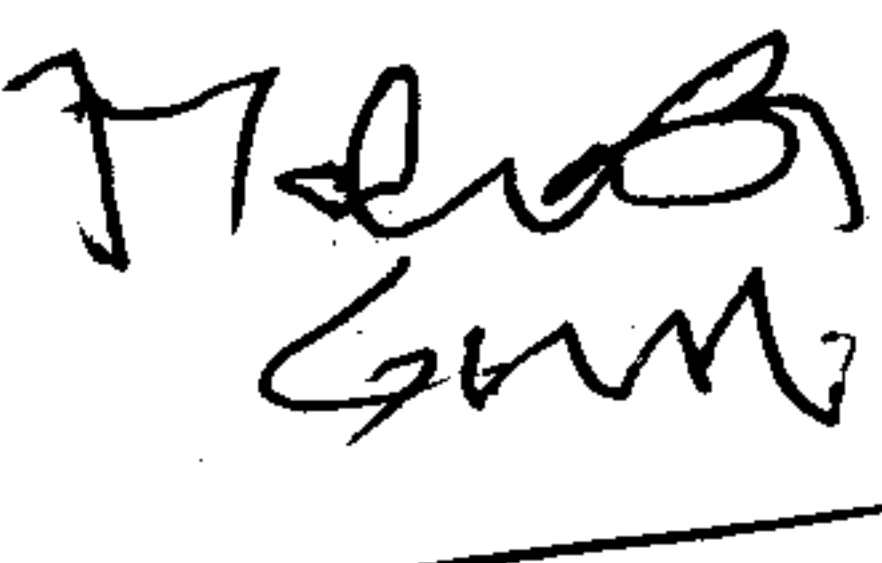
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017**

Name of the Company: National Multi Commodity Exchange of India Ltd.  
V/s.  
Neptune Overseas Ltd. & Ors.

Section of the Companies Act: Section 58 and 59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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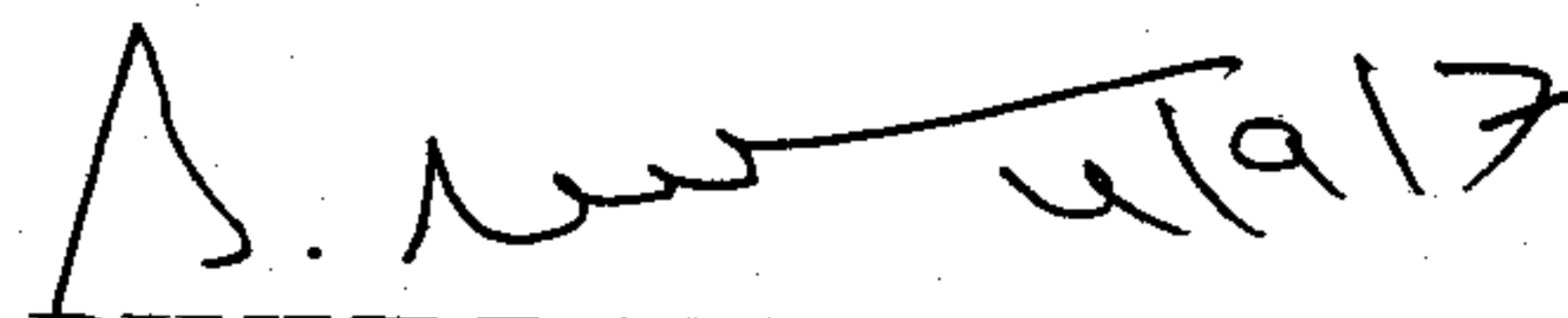
1.	MAHESH C GUPTA	PCS	National Multi Commodity Exch of India	
2.				

**ORDER**

Learned PCS Mr. M C Gupta present for Appellant. None present for Respondents.

Learned PCS for Appellant represented that the matter is pending before Hon'ble Supreme Court of India.

List the matter on 30.10.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 4th day of September, 2017.